

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**SPECIAL BENCH BENGALURU**  
**(Through web-based video conferencing platform)**

**ITEM No.22**  
**I.A No. 499/2023 in**  
**C.P (IB) No.418/BB/2019**

**IN THE MATTER OF:**

ACC Limited ... Petitioner  
Vs.  
Vishwas Concrete Private Limited ... Respondent

**Order under Section 9 of I & B Code, 2016**

**Order delivered on: 08.09.2023**

**CORAM:**

**JUSTICE (RETD.)T. KRISHNAVALLI**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Ms. Shobha Bhavikatti  
For the Respondent : Shri Arjun Perikal

**ORDER**

**I.A. No. 499/2023**

1. Heard the Learned Counsel for the Applicant and Respondent.
2. The Ld. Counsel for the Respondent has filed objections vide Dy.4641 dated 06.09.2023 and also citations vide Dy. No. 4668 dated 07.09.2023 and the same are taken on record.
3. The Ld. Counsel for the Petitioner has filed citations vide Dy. No. 4665 dated 07.09.2023 and the same is taken on record.
4. Both the Ld. Counsels requested for physical hearing of the present case. At the request, list the I.A and C.P on **02.11.2023**.

**Sd/-**

**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

**Sd/-**

**T.KRISHNAVALLI**  
**MEMBER (JUDICIAL)**

Gayathri